

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 584  
TO BE ANSWERED ON 25<sup>TH</sup> JULY, 2023**

**CENTRAL REGULATORY BODY FOR ALLIED AND HEALTHCARE  
PROFESSIONALS**

**584. SHRI BIKASH RANJAN BHATTACHARYYA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any Central regulatory body for allied and healthcare professionals has been set up by the Government, if so, the details thereof; and
- (b) whether the National Emergency Life Support (NELS) is giving training to allied and healthcare professionals other than doctors, if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): The Central Government enacted the National Commission for Allied and Healthcare Professions (NCAHP) Act, 2021 on 28th March, 2021 for regulating the education and services of the allied and healthcare professionals; assessment and rating of all allied and healthcare institutions to ensure uniform standards and quality assurance; maintenance of live National and State Registers for registration of all allied and healthcare professionals. The Act provides for constitution of National Commission for Allied and Healthcare Professions (NCAHP) and the functions of the Commission includes creation and maintaining an online and live Central Register with details of academic qualifications institutions, training, skill and competencies of Allied and Healthcare professionals related to their professions as specified in the Schedule.

Under National Emergency Life Support (NELS) Central Sector Scheme, 'Human Resource Development for Emergency Medical Services' provides for Training of Trainers (ToTs) for doctors, nurses and paramedics working in Government institutions through standardized course modules.

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